

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No. 64 of 2013 in**  
**DFR No. 2089 of 2012**

**Dated : 26<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut ... Appellant(s)**  
**Vitran Company Ltd.**

**Versus**

**Madhya Pradesh Electricity Regulatory ....Respondent(s)**  
**Commission & Ors.**

Counsel for the Appellant(s) : Mr. Vikas Upadhyay

**ORDER**

At the request of the learned counsel for the Appellant/Applicant,  
Post the matter on **05.03.2013**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/pg**